

ITEM NO.51

COURT NO.13

SECTION XII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 2373-2377/2020

(Arising out of impugned final judgment and order dated 20-12-2019 in OSA No. 54/2004, OSA No. 56/2004, OSA No. 57/2004, OSA No. 58/2004, OSA No. 59/2004 passed by the High Court For The State Of Telangana At Hyderabad)

M/S. TRINITY INFRAVENTURES LTD. & ORS.

PETITIONER(S)

VERSUS

M. S. MURTHY & ORS.

RESPONDENT(S)

(PART HEARD BY: HON. V. RAMASUBRAMANIAN AND HON. PANKAJ MITHAL, JJ.)
[TO BE TAKEN UP AT 2:00 P.M.]

(IA No. 36417/2023 - APPLICATION FOR PERMISSION, IA No. 160343/2022 - APPLICATION FOR TAGGING/DETAGGING, IA No. 75561/2022 - APPLICATION FOR TAKING ON RECORD, IA No. 120380/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 150730/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 36422/2023 - CLARIFICATION/DIRECTION, IA No. 78075/2022 - DASTI SERVICE, IA No. 187606/2022 - EXEMPTION FROM FILING AFFIDAVIT. IA No. 160344/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 75563/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 150731/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 84173/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 131282/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 78076/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 129920/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 13524/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 13525/2020 - EXEMPTION FROM FILING O.T., IA No. 75869/2022 - INTERVENTION/IMPLEADMENT, IA No. 112090/2022 - INTERVENTION/IMPLEADMENT, IA No. 36419/2023 - INTERVENTION/IMPLEADMENT, IA No. 129341/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 26660/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 89071/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 84171/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 131279/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 13523/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES, IA No. 128418/2022 - SUBSTITUTED SERVICE)

WITH

SLP(C) No. 24098/2022 (XII-A)

(IA No. 139336/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 54839/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 8884-8887/2022 (XII-A)

(IA No. 61229/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 118143/2022 - INTERVENTION APPLICATION, IA No. 139312/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 95902/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 134058/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 61228/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 2203/2022 (XII-A)
(IA No. 20693/2022 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 256/2022 (XII-A)
(IA No. 2388/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 2389/2022 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 8888-8891/2022 (XII-A)
(IA No. 45874/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 45875/2021 - EXEMPTION FROM FILING O.T., IA No. 67460/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 1584/2022 (XII-A)
(IA No. 14670/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 14669/2022 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 980/2022 (XII-A)
(IA No. 10557/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 10556/2022 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 8872/2022 (XII-A)

DIARY NO(S). 19266/2022 (XII-A)
(IA No. 125889/2022 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS, IA No. 165208/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 125894/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 165203/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 125893/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 125891/2022 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 17-05-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s)

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Ms. Radhika Narula, Adv.
Ms. Divya Singh Pundir, Adv.
Mr. Rishabh Lekhi, Adv.
Ms. Tanya Singh, Adv.
Ms. Anushna Satapathy, Adv.
- 51.2 Mr. V. V. S. Rao, Sr. Adv.
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Mr. Suraj Kaushik, Adv.
Mr. Nanda Kumar K. B., Adv.
Mr. Shiva Swaroop, Adv.
M/S. Nuli & Nuli, AOR
- 51.3, 51.4,
51.6, 51.7 Mr. Santosh Krishnan, AOR
Mr. V N Murthy, Adv.
Ms. Deepshikha Sansanwal, Adv.
- 51.5 Mr. Tadimalla Bhaskar Gowtham, Adv.
Mr. Sandeep Singh, AOR
- 51.8 Mr. P.V. Surender Nath, Sr. Adv.
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Mr. A.V.S. Raju, Adv.
Mr./Ms. Lekha Sudhakaran, Adv.
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Mr. M. Venkatesulu, Adv.
Mr. Raghavendran, Adv.
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- 51.9 Mr. C.S. Vaidyanathan, Sr. Adv.
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Ms. Pallavi, Adv.
Mr. Duvvuri Subrahmanya Bhanu, Adv.
Mr. Vinayak Goel, Adv.

For Respondent(s)

- Mr. B Adinarayana Rao, Sr. Adv.
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- Mr. Rohan Divan, Adv.

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Mr. Prashanth Reddy, Adv.
Mr. Shivam Raghuwanshi, Adv.
Ms. Shiksha Ashra, Adv
Mr. Suyash Vyas, Adv.

Mr. Kumar Shashank, Adv.
Mr. Nivesh Kumar, Adv.
Ms. Suditi Singh, Adv.
Mr. Nitish Rai, Adv.
Mr. Piyush Tonk, Adv.
Mr. Vishal Prasad, AOR

UPON hearing the counsel the Court made the following
O R D E R

Hearing concluded.

Judgment reserved.

Whosoever wants to file short written arguments, can file the
same by 24.05.2023.

(POOJA SHARMA)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)